

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT – IV

ITEM No.424

Appeal No. 246/ND/252/2022

IN THE MATTER OF:

Income Tax Officer, Ward 26(3)

...

Applicant

Versus

Registrar of Companies, Delhi & Ors.

...

Respondent

(M/s Vinayak Research and Analysis Pvt. Ltd.)

Order under Section 252.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD

HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For Company Prosecutor: Mr. Saurabh Indura, Company Prosecutor

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to

28.02.2023.

**Sd/-
Vishal Rana
Court Officer
Court-IV**